

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER : TCP/140/2016
NAME OF THE PETITIONER(S) : S. Reha Banu
NAME OF THE RESPONDENT(S) : M/s Green House Promoters P. Ltd & 8 others
UNDER SECTION : 397/398 and 237

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① SUDHA SRIDHARAN FOR ANIRUDH KRISHNAN	Counsel for R5-10	N/L N/L 25/10/16
② JATISH Kumar FOR P JAYAPRAKASH	COUNSEL FOR PETITIONER	 25/10/2016.
③ S. Manoj Kumar FOR B. DHANARAJ	Counsel for R1-R4.	

ORDER

Counsel for petitioner present. Counsels for R1 to R4 and counsel for R5 to R10 are present. Counsel for petitioner prayed further time for verifying the documents in the registry and obtaining certified copies of documents. At request time is extended finally. Put up on **16.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)